

(b) if so, total area in kilometres that has been completed; and

(c) the number of gates for exchange of traffic and their positions?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) and (b). The Indo-Pakistan border is not a fenced border except for a few areas where the fencing is purely a localised arrangement. The demarcated portion of the boundary is marked by pillars.

(c) The points on the border open to traffic in terms of the Indo-Pakistan Visa Agreement of 1974 are: Attari (India) Wagah (Pakistan), and Munabao (India)—Khokrapar Pakistan).

एस० टी० डी० पद्धति से खुर्जा को दिल्ली के साथ जोड़ना

2829. श्री नबाब सिंह चौहान : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खुर्जा को एस० टी० डी० द्वारा दिल्ली के साथ जोड़ने की कोई योजना है ;

(ख) यदि हां, तो यह योजना कब तक क्रियान्वित हो जायेगी ?

(ग) यदि नहीं, तो क्या सरकार का विचार इस मामले पर विचार करने का है और इस बारे में तुरन्त निर्णय करने का है ;

(घ) क्या खुर्जा एक औद्योगिक नगर है और इसको एस० टी० डी० द्वारा दिल्ली से मिलाने से इसकी व्यापार गतिविधियों में वृद्धि होगी, और

(ङ) पश्चिम उत्तर प्रदेश के किन नगरों को एस० टी० डी० द्वारा जोड़ा जायेगा ?

संचार मंत्री (श्री ब्रज लाल वर्मा) :
(क) खुर्जा को उपभोक्ता ट्रंक डायलिंग के जलिये दिल्ली से जोड़ने की इस समय कोई योजना नहीं है ।

(ख) प्रश्न ही नहीं उठता ।

(ग) खुर्जा में इस समय एक मुनुग्रल काम कर रहा है । जब इस एक्सचेंज को मेट्रोमेटिक बना दिया जायेगा उसके बाद ही उसे दिल्ली के साथ उपभोक्ता ट्रंक डायलिंग के जरिए जोड़ने के प्रश्न पर विचार किया जायेगा ।

(घ) खुर्जा में कुछ छोटे उद्योग है और आम तौर पर यह आशा की जाती है कि उपभोक्ता ट्रंक डायलिंग सुविधा से कारोबार बढ़ाने में सहायता मिलेगी लेकिन इस समय टेलीफोन ट्रैफिक इतना कम है कि खुर्जा को दिल्ली के साथ उपभोक्ता ट्रंक डायलिंग से जोड़ने का औचित्य सिद्ध नहीं होता ।

(ङ) उपभोक्ता ट्रंक डायलिंग जाल में निम्नलिखित नगरों को जोड़ दिये जाने की संभावना है :-

1—मुरादाबाद

2—बरेली

Shifting of H.S.L. Headquarter from Ranchi

2830. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Union Government have decided to shift the Headquarter of the Hindustan Steel Limited from Ranchi;

(b) whether it has created a great resentment among the people and Bihar Government have expressed the same in their cabinet decision dated 7-2-77; and

(c) if so, whether it is mooted to revise this decision of shifting the Headquarter?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (c) Government have not taken any decision as such to shift the headquarters of Hindustan Steel Limited from Ranchi. However, the previous Government had taken a decision to restructure Hindustan Steel Limited, which involved the conversion of three of its units into three new companies and the transfer of some other units to certain existing companies, leaving only one unit (Durgapur Steel Plant) as residual Hindustan Steel Limited, with headquarters at Durgapur. However, the entire question of restructuring of Hindustan Steel Limited is being re-examined de novo.

(b) Government are not aware of the reported decision date 7-2-77 of the Government of Bihar or of any great resentment among the people of Bihar, though some representations against the restructuring of Hindustan Steel Limited have been received.

H.S.L. Stockyard at Jaipur

2831. SHRI R. D. GATTANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether M/s. Hindustan Steel and M/s. Indian Iron are paying an amount of about Rs. 50,000 per month as ground rent to M/s. Man Industries Pvt. Ltd. for their stockyard at Jaipur;

(b) whether this rent is not excessive for an open patch of land without any buildings on it;

(c) whether the land to the above mentioned Man Industries had been allotted by the then Jaipur State Government at a concessional and nominal rate for the purposes of running industry; and

(d) steps Government propose to take in this matter?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) Indian Iron & Steel Company does not have a stockyard at Jaipur. The rent paid by Hindustan Steel Limited to M/s. Man Industrial Corporation for the plot of land measuring 9.22 acres for their stockyard at Jaipur is Rs. 13830 per month.

(b) The rent is not considered excessive in view of the developed nature of the land and the other facilities available.

(c) It is learnt that M/s. Man Industrial Corporation took over this land from Juharmal Sarupchand, a proprietary concern which purchased the land from the then State of Jaipur prior to 1947.

(d) Suitable alternative sites are being explored with other Government agencies including State Small Scale Industries Corporation.

Manufacture of Measles Vaccine in India

2832. SHRI R. P. DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the fact that according to a World Health Organisation report measles tops the list of killer diseases for infants;

(b) if so, whether the Government is considering to manufacture the measles vaccine in India; and

(c) whether the WHO report has once again highlighted the need for a measles vaccine plant in India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes, Measles is considered to be one of the major killer diseases in children in African countries but not in Asia.

(b) No.

(c) No.